

lakhs; this apart service tax exemption has been extended to packaged or canned software sold across the shelf and intended for single use.

(b) No sector specific data (IT Sector) is maintained by the Government.

(c) The amount of service tax revenue collected under the category of Information Technology Software Service (leviable since 16.05.2008) is as follows:

Service Tax Revenue	2008-09	2009-10	2010-11 (up to June 2010)
Information Technology Software Service (Rupees in Crore)	864.03	1529.53	326.49

(Source: Tax Research Unit, Department of Revenue, Ministry of Finance)

GSM lines mega tender

438. SHRI PRAKASH JAVADEKAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that BSNL flouted PMO order for scrapping purchase of GSM lines mega tender worth Rs. 36000 crore;

(b) whether it is also a fact that order to purchase this was given by him without floating the tender; and

(c) if so, the action Government is contemplating in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) to (c) In view of the objections made by Central Vigilance Commission (CVC) and further recommendation made by Sam Pitroda Committee constituted to review the position of BSNL, BSNL Board on 21.5.2010 has decided to cancel the tenders for procurement of 93 million lines under GSM phase VI by the four zones of BSNL.

2G spectrum allotment

439. SHRI PRAKASH JAVADEKAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the status of 2G spectrum allotment and details thereof;

(b) whether it is not complete yet; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) The details of the quantum of 2G spectrum allocated is

given in the Annexure. [Refer to the Annexure No. 2 Appendix No. 220 in respect of Unstarred Question No. 427 Part (a) answered on 29th July, 2010]

(b) and (c) 2G spectrum has been allotted to various service providers (startup and additional) subject to availability, in accordance with the conditions of the service license and as per the guidelines/orders/criteria as applicable at the time of such allotments.

Chinese firms in telecom sector

440. SHRI PRAKASH JAVADEKAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has taken a firm decision on not allowing Chinese firms in telecom sector; and

(b) if so, the reasons and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) No, Sir.

(b) Does not arise in view of (a) above.

Chinese hackers

441. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be please to state:

(a) whether Government is aware of recent media reports about Chinese hackers reaching websites and servers in India;

(b) if so, the details of the number of defence and national security sites that have been affected;

(c) whether Government has taken note of the detailed suggestions outlined in my letters dated 30 April, 2008 and 13 August, 2008 with respect to cyber security; and

(d) if so, the steps taken by Government to address the issue?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) The Government is aware of media reports including the recent one titled "Shadows in the Cloud - Investigating Cyber Espionage 2.0" published by the group of researchers from the Munk school of Global Affairs, University of Toronto, Canada. The reports pointed out penetration of the Indian information systems belonging to key Government organizations.